

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 16/(MAH)/2015
MA No. 171/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE PARTIES: Mr. Ashfaq Khopekhar & Ors.

V/s.

M/s. The India performing Rights Society Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Syed Ahmed	Adv. for the Petitioner	

Order

MA No.171/2016 in TCP No.16/397-398/NCLT/MB/MAH/2015

At request of the Petitioner Counsel, the time for filing rejoinder is hereby
extended to ten days hereof.

List this matter for hearing on 14.2.2017.

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/ -

V. NALLASENAPATHY
Member (Technical)